

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 32757/2009

M/S MEKASTER TELEMATICS LTD. Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS. Respondent(s)

(with appln. (s) for directions)

Date : 26/08/2015 This petition was called on for hearing today.

For Petitioner(s) Mr.Raghvendra Pratap Singh,Adv.
Mr. Rajesh Srivastava,Adv.For Respondent(s) Mr. Ajay Sharma,Adv.
Mr.Deepak Gupta,Adv.
Mr. Himanshu Shekhar,Adv.UPON hearing the counsel the Court made the following
O R D E RMr.Deepak Gupta, Ld.counsel appears for the respondent No.5.
He seeks and is given four weeks time to file the vakalatnama and
the counter affidavit.

List the matter again on 29.09.2015.

(M K HANJURA)
RegistrarSB
Signature Not VerifiedDigitally signed by
Sushma Kumari Bajaj
Date: 2015.08.27
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Reason:S U P R E M E C O U R T O F I N D I A
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